

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1717**  
ANSWERED ON 31.07.2023

**FUNDS TO INDUSTRIAL TRAINING INSTITUTE**

1717: SHRI ASHOK MAHADEORAO NETE  
SHRI VISHNU DAYAL RAM

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to State?

- (b) the budgetary allocation and expenditure for setting up / improvement of Industrial Training Institute (ITI) across the country, State-wise;
- (c) whether it is likely to be funded centrally or to be contributed by the States also; if not, the details thereof; and the reasons therefor;
- (d) whether the allocation of funds to the State Government have been delayed, if so, the details thereof and the reasons therefor;
- (e) whether any discrepancies shortcomings have been found in procurement of equipments/ machines in said ITIs, and if so, the details of the action taken against people/ institutes violating the rules?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) The Directorate General of Training (DGT) under the Ministry of Skill Development & Entrepreneurship (MSDE) is responsible for providing the broad Policy Framework for running the long-term skilling ecosystem in the country. The financial and administrative management of the Industrial Training Institutes (ITIs) lies with the State Governments. Accordingly, the budgetary allocation and expenditure for setting up/improvement of ITIs is the domain of respective State Governments/UT Administration. However, DGT under MSDE, has allocated funds under following schemes for establishment and improvement of ITI infrastructure across the country.

i) **Skills Strengthening for Industrial value Enhancement (STRIVE)** programme is a World Bank assisted project with the objective of improving the relevance and efficiency of skills training provided through ITIs and apprenticeships. The financial agreement was signed between the Government of India and the World Bank in December 2017 with a budget outlay of INR 2200 Crore (US \$ 318 million), covering 500 ITIs, consisting of both Government and private ITIs, as well

as 100 Industry Clusters (ICs). The details of state wise allocation and fund released for upgradation of ITIs are at *Annexure I*.

ii) **Enhancing Skill Development Infrastructure in North Eastern States:** The scheme is for upgradation of 22 existing ITIs by establishment of 3 new trades in each ITI; supplementing deficient infrastructure in 28 ITIs by constructing new boundary wall, new hostel along with supplementing old and obsolete tools and equipment for 3 existing trades in each ITI; and establishment of 34 new ITIs. The details of state wise allocation and fund released are at *Annexure I*.

iii) **Skill Development in 48 Districts Affected by LWE:** The scheme inter-alia supports establishment of 48 ITI in 48 districts affected by Left Wing Extremism (LWE). The details of state wise allocation and fund released are at *Annexure I*.

iv) **Upgradation of existing Government ITIs into Model ITIs:** At least one existing ITI in each State has been taken up for upgradation into Model ITI for showcasing best practices, efficient and high quality training delivery and sustainable and effective industry relationship. The details of state wise allocation and fund released are at *Annexure I*.

(b) STRIVE is Central Sector Scheme and therefore there is no state share. However, under the schemes for Enhancing Skill Development Infrastructure in North Eastern States, Skill Development in 48 Districts Affected by LWE and Upgradation of existing Government ITIs into Model ITIs expenditure is shared between the Central and State Government.

(c) The funds are released to the State Governments without delay upon submission of Utilization Certificates (UCs) and satisfactory progress reports as per guidelines of scheme.

(d) The procurement of tools and equipment is done by respective States/UTs. No discrepancies/shortcomings have been reported by States/UTs in procurement of equipment/ machines in ITIs covered under the scheme.

**Annexure I****ANNEX REFERRED TO IN REPLY TO PARA (a) OF LOK SABHA UNSTARRED  
QUESTION No. 1717 DUE FOR REPLY ON 31-07-2023**

The scheme wise details of funds allocation and released are given below:

(i) Skills Strengthening for Industrial value Enhancement (STRIVE):

Rs. In Crore			
S. No.	State and UT	Fund allocation to ITIs	Expenditure against fund allocated
1	Andaman and Nicobar Islands	2.00	0.00
2	Andhra Pradesh	30.67	0.00
3	Arunachal Pradesh	1.51	0.64
4	Assam	12.16	2.80
5	Bihar	7.70	2.87
6	Chhattisgarh	26.44	8.85
7	Delhi	8.35	1.20
8	Goa	4.00	1.16
9	Gujarat	59.11	19.34
10	Haryana	28.41	0.61
11	Himachal Pradesh	52.56	18.36
12	Jammu and Kashmir	10.13	4.35
13	Jharkhand	7.48	1.05
14	Karnataka	32.57	2.23
15	Kerala	48.09	16.60
16	Madhya Pradesh	33.24	4.36
17	Maharashtra	152.09	53.55
18	Manipur	3.40	0.72
19	Meghalaya	0.80	0.32
20	Mizoram	2.00	0.28
21	Nagaland	3.00	1.13
22	Odisha	48.81	11.34
23	Puducherry	2.73	0.96
24	Punjab	39.64	0.00
25	Rajasthan	23.79	4.45
26	Sikkim	1.50	0.60
27	Tamil Nadu	59.83	13.40
28	Telangana	24.26	4.19
29	Tripura	10.50	1.57
30	Uttar Pradesh	48.29	18.42
31	Uttarakhand	11.21	1.50
32	West Bengal	48.83	16.63
<b>Total</b>		<b>845.10</b>	<b>213.47</b>

## (ii) Enhancing Skill Development Infrastructure in NE States:

(Rs. in Lakh)					
S. No.	State	Upgradation of existing Government ITIs		Setting up of 34 new ITI	
		Central Share allocation	Central Share Released	Central Share allocation	Central Share Released
1	Arunachal Pradesh	1146.87	1060.85	7695	5944.3
2	Assam	1443.24	1019.88	4275	1310.88
3	Manipur	1856.05	1319.33	3420	2171.59
4	Meghalaya	1120.68	788.67	2565	1341.51
5	Mizoram	1062.66	787.88	2565	1903.43
6	Nagaland	1134.53	1189.47	3420	2866.3
7	Sikkim	510.3	510.27	2565	1408.86
8	Tripura	354.22	291.38	2565	2565
	<b>Total</b>	<b>8628.55</b>	<b>6967.73</b>	<b>29070</b>	<b>19511.87</b>

## (iii) Skill Development in 48 Districts Affected by LWE:

Setting up of ITIs (Rs. in Lakh)			
S. No.	State	Central Share allocation	Central Share Released
1	Andhra Pradesh	550.95	412.92
2	Bihar	5371.05	4024.12
3	Chhattisgarh	4423.05	4147.58
4	Jharkhand	9110.7	7433.89
5	Madhya Pradesh	1025.4	612.19
6	Maharashtra	950.4	602.43
7	Orissa	2923.2	2757.14
8	Telangana	474.45	469.46
9	Uttar Pradesh	474.45	474.45
10	West Bengal	399.45	474.45
	<b>Total</b>	<b>25703.1</b>	<b>21408.63</b>

(iv) Upgradation of existing Government ITIs into Model ITIs

Details for Upgradation of existing ITI (Rs. in Lakh)			
S. No.	State	Central Share allocation	Central Share Released
1	Andhra Pradesh	630	630
2	Assam	195.75	195.75
3	Arunachal Pradesh	352.35	352.35
4	Bihar	630	350
5	Chhattisgarh	630	350
6	Chandigarh	150	150
7	Delhi	531.09	295
8	Goa	175	175
9	Gujarat	318.5	318.5
10	Haryana	630	630
11	Himachal Pradesh	575.19	319.5
12	Jharkhand	630	630
13	Jammu & Kashmir	630	350
14	Karnataka	805	525
15	Kerala	630	630
16	Ladakh	208.35	115.75
17	Madhya Pradesh	350	350
18	Maharashtra	157.332	157.33
19	Odisha	447.3	447.3
20	Punjab	350	350
21	Puducherry	175	175
22	Rajasthan	315	315
23	Sikkim	450	450
24	Tamil Nadu	630	350
25	Tripura	648	553.25
26	Telangana	630	350
27	Uttar Pradesh	3654	2562
28	Uttarakhand	472.5	262.5
29	West Bengal	630	437.5
	<b>Total</b>	<b>16630.36</b>	<b>12776.73</b>

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